

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3946
ANSWERED ON 17/03/2026

RASHTRIYA GRAM SWARAJ ABHIYAN

3946. SHRI BHARTRUHARI MAHTAB:
SHRI MANOJ TIWARI:
SHRI ANANTA NAYAK:
SHRI BHARATSINHJI SHANKARJI DABHI:
SHRI TAPIR GAO:
SHRI GOPAL JEE THAKUR:
SHRI CAPTAIN BRIJESH CHOWTA:
SMT. KRITI DEVI DEBBARMAN:
SHRI JAGDAMBIKA PAL:
SMT. MAHIMA KUMARI MEWAR:
SHRI CHAVDA VINOD LAKHAMSHI:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI BALABHADRA MAJHI:
SHRI RAVINDRA SHUKLA *ALIAS* RAVI KISHAN:
SHRI NABA CHARAN MAJHI:
SHRI NALIN SOREN:
SHRI GODAM NAGESH:
SHRI KHAGEN MURMU:
SHRI JUGAL KISHORE:
SHRI PRAVEEN PATEL:
SHRI CHANDRA PRAKASH CHOUDHARY:
SHRI ANUP SANJAY DHOTRE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of funds allocated, released, utilised and pending under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) during Financial Year 2025-26, State/UT and district-wise, including Keonjhar Lok Sabha Constituency of Odisha, Daksha Kannada, Dumka of Jharkhand, UT of J&K Aloka and Washim district of Maharashtra;

(b) the details of Gram Panchayat Bhawans and computers approved under RGSA during 2025–26 and their current status of completion and operationalisation, State/UT and district-wise including such district and Lok Sabha Constituency;

(c) the monitoring mechanism in place to ensure effective utilisation of RGSA funds, State/UTs and district-wise including such district and Lok Sabha Constituency;

(d) the extent of adoption of eGram Swaraj and Public Financial Management System (PFMS) for ensuring transparent fund flow at the Panchayat level, State/UTs and district-wise including such district and Lok Sabha Constituency; and

(e) whether the findings of third-party evaluation of the revamped RGSA have led to any policy modifications and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The State/UT-wise details of funds allocated, released, and utilised under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) during FY 2025-26, including Keonjhar Lok Sabha Constituency of Odisha, Daksha Kannada district of Karnataka, Dumka district of Jharkhand, UT of J&K, Akola, and Washim districts of Maharashtra is at **Annexure-I**. District-wise data is not maintained centrally.

(b) Panchayat, being “Local Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus, the primary responsibility of providing dedicated office infrastructure for Gram Panchayats and internet connectivity in Panchayats lies with States/UTs. The States/ UTs have to ensure that the Gram Panchayat Bhawan is available and functional, with provisions such as public seating, space for Gram Sabha meetings, information walls, multifunctional rooms, etc., to support effective governance and community use. However, under the Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry supplements the efforts of States/UTs in building Panchayat infrastructure and Computers and peripherals, at a limited scale, with particular focus on the North Eastern States.

The Ministry approves the construction of GP Bhawans and computers at State/UT-level only. The State/UT-wise details of Gram Panchayat Bhawans and computers approved under RGSA during 2025–26 and their current status, which also includes the Keonjhar Lok Sabha Constituency of Odisha, Daksha Kannada district of Karnataka, Dumka district of Jharkhand, UT of J&K, Akola, and Washim districts of Maharashtra is at **Annexure-II**. District-wise data is not maintained centrally.

(c) The implementation of the scheme in various States/UTs, including Keonjhar Lok Sabha Constituency of Odisha, Daksha Kannada district of Karnataka, Dumka district of Jharkhand, UT of J&K, Akola, and Washim districts of Maharashtra, is closely monitored through various mechanisms such as meetings, video conferences with State officials, and field visits by senior officers. The Central Empowered Committee of the Rashtriya Gram Swaraj Abhiyan (RGSA), while approving a State's Annual Action Plan, considers the progress of scheme implementation

and fund utilization. States and Union Territories are consistently reminded to submit the requisite documents, including Utilization Certificates and Auditor's Reports, in compliance with Ministry of Finance instructions to regulate fund releases. Fund releases and expenditure under RGSA are tracked through the Public Financial Management System (PFMS). States/UTs also submit quarterly and annual progress reports.

In addition, the Training Management Portal (TMP) has been put in place to monitor the real-time progress of trainings conducted by States/UTs under the scheme, thereby enhancing transparency and accountability

(d) Under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry is implementing the e-Panchayat Mission Mode Project (MMP) to promote transparency, accountability, and efficiency in Panchayat functioning in various States/UTs, including Keonjhar Lok Sabha Constituency of Odisha, Daksha Kannada district of Karnataka, Dumka district of Jharkhand, UT of J&K, Akola, and Washim districts of Maharashtra. The eGramSwaraj application supports digital planning, accounting, monitoring, and online payments, and its integration with the Public Financial Management System (PFMS) has enabled streamlined fund flows, with more than Rs. 52,161 crore transferred during FY 2025-26 and 2,54,604 (96.36%) Gram Panchayats uploading their Gram Panchayat Development Plans (GPDPs). To further enhance transparency, eGramSwaraj has been integrated with the Government e-Marketplace (GeM), while citizen-centric applications such as Meri Panchayat, Panchayat NIRNAY, and AuditOnline provide public access to Panchayat information, which facilitates online audits, including of Central Finance Commission grants.

(e) Yes, Sir. To assess the effectiveness and to propose the corrective measures to strengthen Panchayati Raj Institutions, an external evaluation of the Revamped RGSA has been undertaken through the Institute of Rural Management, Anand (IRMA). In addition, NITI Aayog has commissioned an independent assessment of RGSA to provide complementary evidence on outcomes. The evaluations indicate that the scheme's structured, multi-layered capacity-building, combining classroom/thematic modules, exposure visits, and digital learning, has enhanced PRI capacities in Panchayat operations, planning, and implementation (including GPDP), digital governance, citizen engagement, and financial management. Post-training assessments record measurable gains in knowledge and practice, supporting more effective local governance and the localisation of SDGs.

Annexure-I

**Annexure refer to in reply to part (a) of the Lok Sabha Unstarred Question No. 3946
To be answered on 17/03/2026 regarding Rashtriya Gram Swaraj Abhiyan**

**The State/UT-wise details of funds allocated, released, and utilised under the Revamped
Rashtriya Gram Swaraj Abhiyan (RGSA) during FY 2025-26.**

| S. No. | States/ UTs | 2025-26 (as on 28.02.2026) | | |
|--------|---|----------------------------|----------------|---------------|
| | | Funds Allocated | Funds Released | Fund utilized |
| 1 | Andaman & Nicobar Islands | 1 | 1 | 1.81 |
| 2 | Andhra Pradesh | 30 | 30 | 35.02 |
| 3 | Arunachal Pradesh | 52 | 52 | 54.04 |
| 4 | Assam | 55.71 | 55.71 | 57.22 |
| 5 | Bihar | 35 | 35 | 35.69 |
| 6 | Chhattisgarh | 30 | 30 | 29.7 |
| 7 | Dadra & Nagar Haveli and Daman & Diu | 1.25 | 1.25 | 1.71 |
| 8 | Goa | 1 | 1 | 1.29 |
| 9 | Gujarat | 7.5 | 7.5 | 10.62 |
| 10 | Haryana | 17.5 | 17.5 | 29.17 |
| 11 | Himachal Pradesh | 14 | 14 | 18.77 |
| 12 | Jammu & Kashmir | 50 | 50 | 64.34 |
| 13 | Jharkhand | 15 | 15 | 21.62 |
| 14 | Karnataka | 20 | 20 | 22.81 |
| 15 | Kerala | 18 | 18 | 20.63 |
| 16 | Ladakh | 0.5 | 0.5 | 0.21 |
| 17 | Lakshadweep | 0 | 0 | 0 |
| 18 | Madhya Pradesh | 42 | 42 | 64.09 |
| 19 | Maharashtra | 53 | 53 | 80.52 |
| 20 | Manipur | 3.55 | 3.55 | 8.95 |
| 21 | Meghalaya | 7.5 | 7.5 | 4.64 |
| 22 | Mizoram | 15 | 15 | 17.68 |

| | | | | |
|----|---------------------------|---------------|---------------|----------------|
| 23 | Nagaland | 10 | 10 | 11.21 |
| 24 | Odisha | 55 | 55 | 80.26 |
| 25 | Puducherry | 0 | 0 | 0 |
| 26 | Punjab | 30 | 30 | 34.02 |
| 27 | Rajasthan | 10 | 10 | 22.96 |
| 28 | Sikkim | 3 | 3 | 4.28 |
| 29 | Tamil Nadu | 20 | 20 | 51.67 |
| 30 | Telangana | 3 | 3 | 24.83 |
| 31 | Tripura | 30 | 30 | 27.16 |
| 32 | Uttar Pradesh | 20.24 | 20.24 | 53.35 |
| 33 | Uttarakhand | 40 | 40 | 26.77 |
| 34 | West Bengal | 40 | 40 | 71.09 |
| | Sub-Total | 730.75 | 730.75 | |
| | Other Implementing Agency | 20.78 | 20.78 | 20.58 |
| | Total | 751.53 | 751.53 | 1008.71 |

Fund utilization includes the Central Share, the State Share, and the unspent balance of the previous year. Funds released represent the Central Share only. For FY 2025–26, the releases comprise funds through both SNA till 30th June 2025 and SNA-SPARSH since 1st July 2025.

Annexure-II

**Annexure refer to in reply to part (b) of the Lok Sabha Unstarred question No. 3946
To be answered on 17/03/2026 regarding Rashtriya Gram Swaraj Abhiyan**

**The details of Gram Panchayat Bhawans and computers approved under RGSA during
2025-26 and their current status**

| S. No. | State/UTs | 2025-26 (As on 28.02.2026) | | | |
|--------|-------------------|----------------------------|-------------------------|--------------------|---------------------|
| | | GP Bhawans Approved | GP Bhawans Constructed* | Computers Approved | Computers Procured# |
| 1 | Andhra Pradesh | 0 | 0 | 0 | 0 |
| 2 | Arunachal Pradesh | 0 | 30 | 0 | 736 |
| 3 | Assam | 0 | 110 | 868 | 868 |
| 4 | Bihar | 0 | 0 | 2000 | 0 |
| 5 | Chhattisgarh | 70 | 0 | 4585 | 0 |
| 6 | Goa | 0 | 0 | 25 | 0 |
| 7 | Gujarat | 0 | 0 | 43 | 0 |
| 8 | Haryana | 0 | 0 | 0 | 22 |
| 9 | Himachal Pradesh | 18 | 21 | 75 | 0 |
| 10 | Jammu and Kashmir | 0 | 185 | 0 | 0 |
| 11 | Jharkhand | 0 | 0 | 0 | 0 |
| 12 | Karnataka | 0 | 0 | 0 | 0 |
| 13 | Kerala | 0 | 0 | 200 | 200 |
| 14 | Madhya Pradesh | 0 | 0 | 0 | 0 |
| 15 | Maharashtra | 0 | 113 | 680 | 0 |
| 16 | Manipur | 0 | 0 | 0 | 0 |
| 17 | Meghalaya | 0 | 4 | 0 | 0 |
| 18 | Mizoram | 0 | 30 | 0 | 140 |
| 19 | Nagaland | 0 | 0 | 344 | 0 |
| 20 | Odisha | 500 | 0 | 200 | 200 |
| 21 | Punjab | 500 | 0 | 4000 | 0 |
| 22 | Rajasthan | 6 | 0 | 0 | 0 |
| 23 | Sikkim | 0 | 7 | 0 | 50 |
| 24 | Tamil Nadu | 0 | 0 | 0 | 0 |
| 25 | Telangana | 0 | 11 | 1834 | 1834 |
| 26 | Tripura | 61 | 0 | 18 | 0 |
| 27 | Uttar Pradesh | 200 | 80 | 0 | 0 |
| 28 | Uttarakhand | 200 | 96 | 3000 | 493 |
| 29 | West Bengal | 87 | 0 | 1600 | 0 |

| | | | | | |
|--------------|--|-------------|------------|--------------|-------------|
| 30 | Andaman & Nicobar | 2 | 0 | 0 | 0 |
| 31 | The Dadra & Nagar Haveli and Daman & Diu | 0 | 3 | 0 | 0 |
| 32 | Lakshadweep | 0 | 0 | 0 | 0 |
| 33 | Ladakh | 0 | 0 | 0 | 0 |
| 34 | Puducherry | 0 | 0 | 0 | 0 |
| Total | | 1644 | 690 | 19472 | 4543 |

* The number of Panchayat Bhawan constructed also includes the number of Panchayat Bhawan approved during previous years.

The number of Computers procured also includes the number of Computers approved during previous years.
